

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 42 of 2011**

**Dated: 27<sup>th</sup> February, 2012**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta Judicial Member**

**Maharashtra State Electricity  
Distribution Co. Ltd.**

**.... Appellant (s)**

**Versus**

**M.E.R.C & Ors.**

**.... Respondent (s)**

Counsel for the Appellant (s):

Mr. Vikas Singh, Sr. Advocate  
Mr. Samir Malik

Counsel for the Respondent(s):

Mr. Buddy A Ranganadhan  
for R-1.

**ORDER**

Heard learned counsel for the parties. They are directed to file their respective written submissions by 26<sup>th</sup> March, 2012.

Post the matter for reporting compliance on **26<sup>th</sup> March, 2012 at 2.30 p.m.**

**( P.S.Datta)  
Judicial Member  
rkt/ss**

**(Rakesh Nath)  
Technical Member**